

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P.01/2017

IN THE MATTER OF:

Tractors India Pvt. Ltd.

.... Applicant/petitioner

Vs.

Varaha Infra Ltd. & Anr.

.... Respondents

Order under Section 433(e) & (f), 434 of the Companies Act

Order delivered on 07.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Raja Chatterjee, Mr. Adeel Ahmed,
Advocates

For the Respondent : Mr. Sumit R. Sharma, Advocate

ORDER

No rejoinder has been filed in pursuance of the last order.

List the matter for arguments on 8th September, 2017.

Sol —

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sol —

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

07.09.2017
V. Sethi